

संभव होगा जब सर्वेक्षण रिपोर्ट उपलब्ध हो जाएगी।

### Optimum Utilisation of Wagons

203. DR. B.B. DUTTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have not made perceptible improvement in the efficiency indices of utilisation of wagons leading to huge losses;

(b) if so, the details thereof and how these efficiency indices compare with other Railways of the world; and

(c) the details of the steps taken by the Railways for optimum utilisation of wagons?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Indian Railways have improved their wagon utilisation performance. Year-wise details from 1990-91 to 1995-96 in respect of wagon utilisation indices viz., NTKM/

wagon-day, wagon-kilometre/wagon-day and wagon turn-round are given in the enclosed statements-I (See below)

(b) The figures of wagon utilisation of other comparable Railway System are given in the enclosed statement-II (See below)

(c) the following steps have been taken to improve wagon utilisation:—

- (1) Engine on load system.
- (2) Introduction of crack rakes of air-brake stock on specified circuits with intensive maintenance to give extended run.
- (3) Segregation of unloadable box wagons.
- (4) Introduction of higher Horse Power locos to increase the speed of freight train; and
- (5) Intensive monitoring at terminals for loading and unloading to reduce detention to wagons etc.

### Statement-I

*Wagon Utilisation Indices for Indian Railways From 1990-91 to 1995-96*

Year	NTKM % /Wagon-day	Improvement	Wagon km./wagon-day	%Improvement
1990-91	1407		110.50	
1991-92	1439	2.3	113.20	2.4
1992-93	1457	1.3	116.40	2.8
1993-94	1506	3.4	125.00	7.4
1994-95	1590	5.6	138.50	10.8
1995-96	1754	10.3	148.10	6.9
Year	wagon turnround		% Improvement	
1990-91	11.5			
1991-92	11.1		3.5	
1992-93	10.8		2.7	
1993-94	10.6		1.9	
1994-95	9.9		6.6	
1995-96	9.1		8.1	

**Statement-II**

Railways	NTKMs/Wagon/Day				Wagon Kms/Wagon/Day			
	1991-92	1992-93	1993-94	1994-95	1991-92	1992-93	1993-94	1994-95
French Rly.	844	871	867	804	54	54	53.9	45.9
German Rly.	657	682	636	613	59.1	61	57.9	53.2
Italian Rly.	538	563	585	503	41.6	41.9	41.8	36.5
Indian Rly. (BG)	1439	1457	1506	1590	113.2	116.4	125	138.5

**Ganga Action Plan**

204. SHRI SUSHILKUMAR  
SAMBHAJIRAO SHINDE:  
SHRI RAJUBHAI A.  
PARMAR:  
SHRIMATI VEENA VERMA:

Will the Minister of ENVIRONMENT AND FORESTS be please to state:

(a) the project-wise progress in respect of Ganga Action Plan indicating the expenditure involved therein;

(b) whether untreated hazardous and chemical effluents from chemical and other factories still fall into the river at different points; if so, the details in this regard; and

(c) the steps taken or being taken to ensure that the very purpose of the Ganga Action Plan is not defeated thereby?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHHAD): (a) Under the Ganga Action Plan Phase-I, 106 schemes in Uttar Pradesh, 45 schemes in Bihar and 110 schemes in West Bengal for pollution abatement have been taken up. Of these 103 schemes in UP, 41 in Bihar and 102 schemes in West Bengal have so far been completed. Amounts of about Rs. 183.00 crores to UP, Rs. 53.00 crores to Bihar and Rs.181.00 crores to West Bengal have been released.

(b) and (c) Under the Ganga Action Plan, 68 gross polluting industries were identified requiring installation of Effluent Treatment Plants (ETPs). Fifty-five of these industries have installed ETPs, 12 industries have been closed down as they did not install the ETPs and one industry changed the process not requiring ETP. These industries are monitored by respective State Pollution Control Boards for meeting the discharge standards. Action is required to be initiated by the respective State Pollution Control Boards under the relevant Environmental Laws against the defaulting units.

**Dwindling Population of Wild Life**

205. SHRI RAMDAS AGARWAL: Will the Minister of ENVIRONMENT & FORESTS be pleased to state:

(a) Whether it is a fact that no meeting of the Indian Board for Wild life, has been convened for the last eight years;

(b) whether it is also a fact that there is threat to lives of tigers on account of the dwindling population and to other innumerable wild species of plants and animals;

(c) whether WWF India has moved the Apex court in this regard, as